



Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
Directorate General of Human Resource Development  
409/8, Deep Shikha, Rajendra Place,  
New Delhi - 110008

F. No. 8/ B/ 78/ HRD (HRM)/ 2015

Date 06.11.2015

OFFICE MEMORANDUM

**Subject: Corrections in the Integrated All India Seniority List (AISL) of Administrative Officers (Central Excise & Directorate) for the period up to 31.12.2008.**

Ad. II A, Section, vide letter no. F. No. A-32012/02/2014-Ad.IIA dated 21.05.2015 & 16.10.2015 had directed DGHRD to include the names of **39 Administrative Officers** in the seniority list for period up to 31.12.2008, prepared and finalized by DGHRD. The details regarding these officers were obtained from the Cadre Controlling Authorities. Accordingly, suitable insertions pertaining to **38 Officers** have been made in the Integrated All India Seniority List (AISL) of Administrative Officers (Central Excise & Directorate) for the period up to 31.12.2008 as detailed in Annexure "A".

2.0 On the basis of information furnished by the Cadre Controlling Authorities up to 31.10.2015, the Competent Authority has approved rectifications in Change of Seniority, Date of joining in the grades of Administrative Officers and in "Remarks", in respect of **4 Administrative Officers** of Central Excise & Directorate pertaining to the period up to 31.12.2008 as detailed in Annexure "B".

3.0 All representations of officers received by this office, duly forwarded by the jurisdictional Cadre Controlling Authority, till 31.10.2015 have been considered and disposed off.

4.0 The letters of the Cadre Controlling Authorities forwarded to this office based on which Annexures "A" & "B" have been prepared are listed in Annexure "I".

5.0 The corrections / rectifications carried out in the present order shall be posted in the official web site of CBEC and DGHRD.

(Balesh Kumar)

Additional Director General (HRM)

Copy to:

- 1 All the Pr. Chief Commissioners/ Chief Commissioners of Central Excise / Directors General/ Commissioner of Directorate.
- 2 All India Central Excise & Service Tax Ministerial Officers' Association (AICESTMOA), [15/1, Strand Road, Customs House, Kolkata 700001 (M S Building)].
- 3 Shri S. R. Sharma, Director Ad. IIA & IIB, CBEC, North Block, New Delhi.
- 4 Shri S. A. Anssari, Under Secretary Ad-II A, CBEC, North Block, New Delhi. (w.r.t. letter no. F. No. A-32012/02/2014-Ad.IIA dated 6.10.2015).
- 5 Webmaster, DG Sytems, CBEC, (for placing the Seniority Lists on [www.dgrdcbec.gov.in](http://www.dgrdcbec.gov.in) and [www.cbec.gov.in](http://www.cbec.gov.in)).

[OM- F. No. 8/B/78/HRD (HRM)/2015 dated 02.11.2015]

Sl. No	Central Excise Zone	File no.	Date
1	Chandigarh	C. No. Zone-14-II-39(23)Et.I/Min. Staff/07	29.06.2015
2	Chennai	C. No. II/34/01/2011-CCA Estt.	17.07.2015
3	Hyderabad	C. No. II/39/14/2013-Estt CC(HZ)- PF	15.07.2015 27.08.2015
4	Kolkata	C. No. II(3)14-SENIORITY/CC/CE/KOL/13	13.07.2015
5	Lucknow	C. No. (3)13-CCSC/DPCAO/2014	25.06.2015
		C. No. II(3)52-CCSC/MISC/LKO/13	21.07.2015
6	Mumbai-I	F.NO. II/34(B) CON-6/2012 Pt. I	13.06.2015
		F. No. II/3(CON)13/DPC/2012/Bel	23.04.2015
		F. No. II/ 34(B)/CON-6/2012/Pt.I	09.06.2015
7	Nagpur/ Bhopal	C. No. II(3)5/CCO/NZ/2011	23.07.2015
8	Ranchi	C. No. II(34)02-ET/ SENIORITY/CCO/RZP/2013	15.07.2015
9	Vadodara	F. No. II/34-5/2011/CCO	17.06.2015 19.10.2015
10	CBN	F. No. 5/3/Estt-I/2009	30.06.2015
11	Shillong	C. No. II(34)4/ET/CCO/SH/2011	23.07.2015

